

**THE GAUATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3382/A.

From :- Shri Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
The Joint Registrar (J),  
Gauhati High Court,  
Aizawl bench, Mizoram, Aizawl,

Dated Guwahati, \_\_\_\_ May, 2022.

Sub:- Casual leave.

Ref:- Your note Dated 13.05.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer for **casual leave in respect of Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl on 13.05.2022**, has been granted.

Yours faithfully,

*SLI*

**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/3383-3384/A, dated**

Copy to:

1. Shri Vanlalenmawia, Special Judge, P.C. Court, Mizoram, Aizawl.
2.  The Project Manager, Gauhati High Court.

*19/5/2022*

**REGISTRAR (VIGILANCE)**

*SLI*